## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1219/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE PARTIES:

Maxsun Marine Services FZE

V/s.

Dolphin Offshore Enterprises (I) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION SIGNATURE

## ORDER

## CP No. 1219/I&BP/NCLT/MB/MAH/2017

Counsel for the Petitioner as well as the Corporate Debtor are present.

Looking at the Attendance-cum-Order sheets dated 25.07.2017, 08.08.2017 and 16.08.2017, the Registry is hereby directed to place a report before this Bench in respect to posting of this matter, within 10 days hereof in the first week of January 2018 i.e. on **02.01.2018**.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)